(d) if so, in what manner?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) Total number of 887 items have been withdrawn from the list of items reserved for small scale industries (SSI) sector (now micro and small enterprises) so far.

- (b) The review of the list of items for exclusive manufacture in the micro and small enterprise sector is a continuous process. These reviews consider various relevant aspects such as trends and development in external trade, domestic and global competitiveness, potential for employment and export, technical feasibility and economic viability of manufacture in the micro and small enterprise sector etc.
- (c) and (d) Government is conscious of low capital requirement and higher employment generation potential of micro and small enterprises and has taken steps to facilitate their development through a number of schemes and programmes. In pursuance of section 11 of the Micro, Small and Medium Enterprises Development (MSMED) Act, 2006, the Government has notified Public Procurement Policy for Micro and Small Enterprises (MSEs) Order, 2012, which among others stipulates that Central Government Ministries, Departments and Public Sector Undertakings shall procure minimum of 20 per cent of their annual value of procurement of goods or services from Micro and Small Enterprises. In addition, Government implements schemes and programmes in the areas of credit, cluster-based development, infrastructure, technology and marketing etc. for promotion and development of micro, small and medium enterprises.

Funds for computerization to DICs

2078. DR. PRABHAKAR KORE: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state

- (a) whether funds are provided to District Industries Centre (DICs) for computerization of data;
- (b) if so, the amount that are given to various DICs of all the States during the last three years;
 - (c) the details thereof, DICs- wise, and year-wise;
- (d) whether Government has set up any mechanism to monitor the functioning of all the DICs;

- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) to (c) Yes Sir. The fund is provided to District Industry Centres (DICs)/State Directorate of Industries (SDIs) of various States under the Plan Scheme "Up gradation of Data Base—Computerization of DICs" of Office of Development Commissioner (MSME), Ministry of MSME. The fund was released only once during financial year 2010-11 to Directorate of Industries of respective States. The details of State-wise fund release is given in the Statement (See below).

(d) to (f) DICs are an organization under the State Government and as such are controlled and monitored by them.

Statement

Computerisation of SDI and DICs-Release of funds 2010-11

Sl.No.	States/Union Territories	Amount (in lakh)	No. of DICs	No.of SDIs
1.	Andhra Pradesh	31.68	23	1,
2. <i>A</i>	Arunachal Pradesh	19.80	14	1.
3. A	Assam	31.68	23	1.
4. I	Bihar	51.48	38	1
5. (Chhattisgarh	25.08	16	1.
6. (Goa	3.96	2	1.
7. (Gujarat	34.32	25	1
8. I	Haryana	29.04	20	1.
9. I	Himachal Pradesh	17.16	12	1.
10. J	Jammu and Kashmir	31.68	14	2
11. J	Tharkhand	33.00	22	1
12. I	Karnataka	39.60	27	1,
13. I	Kerala	19.80	14	1.
14. N	Madhya Pradesh	64.68	48	$\hat{1}_{i}$
15. N	Maharashtra	47.52	35	1

106	Written Answers to	[RAJYA SABHA]	Unst	arred Question
Sl.Nc	o. States/Union Territories	Amount (in lakh)	No. of DICs	No.of SDIs
16.	Manipur	13.20	9	1
17.	Meghalaya	10.56	7	1
18.	Mizoram	11.88	8	Ĩ
19.	Nagaland	15.84	11	Ĩ
20.	Odisha	42.24	30	Ĭ
21.	Punjab	27.72	19	1
22.	Rajasthan	47.52	32	Ĩ
23.	Sikkim	6.60	4	1
24.	Tamil Nadu	42.24	31	1
25.	Tripura	6.60	4	1
26.	Uttarakhand	18.48	13	1
27.	Uttar Pradesh	95.04	7 0	1
28.	West Bengal	29.04	19	1
67	Total	847.44	590	29

Development of incubation centre by NSIC

2079. SHRIMATI T. RATNA BAI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether it is a fact that National Small Industries Corporation (NSIC) had developed 45 incubation centres on a pilot basis to help those who wanted to become entrepreneurs with training and other inputs; and
- (b) if so, the details thereof and its implementation status, State-wise, including Andhra Pradesh during the current year compared to the last three years?

THE MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI VAYALAR RAVI): (a) and (b) The National Small Industries Corporation (NSIC) Limited, a Public Sector Undertaking under the administrative control of this Ministry has set up 59 Training-cum-Incubation Centres (TICs) on pilot basis to